(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR): (a) to (d) The Government is considering a proposal to re-introduce solar lanterns, under the subsidy schemes. The details of which are to be worked out.

Villages Electrified in Kamataka with Solar Energy

- 1530. SHRI B.K. HARIPRASAD: Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:
- (a) the number of villages in the State of Kamataka that have been electrified with the help of solar energy schemes during the last three years;
- (b) what is the potential of electricity connections using solar energy in the State; and
- (c) how much funds have been allotted to the State under the Solar Village Electrification Scheme during during the last year?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR): (a) No villages have been electrified through non-conventional enery sources, including solar energy, in Kamataka during the last three years under the Remote Village Electrification Programme of the Ministry. However, solar photovoltaic home lighting systems and street lighting systems were installed in four villages in the State during 2003-04.

- (b) The State Agency proposes to take up electrification of five unelectrified remote villages and eight unelectrified remote hamlets through solar photovoltaic systems during 2004-2005.
- (c) As no firm proposals were received from the State Agency, no funds were sanctioned last year for Remote Village Electrification projects in the State. However, an amount of Rs. 280.54 lakhs was sanctioned for solar photovoltaic projects in the State during 2003-2004.